

**In the Court of HHJ Shri.R.M. Sadrani,**

**Court 10, Addl. Sessions Judge**

**Criminal Cause List Dated 28-09-2020**

**BOARD OF C.R. No. 10**

<b>Sr. No</b>	<b>Case No.</b>	<b>Parties Name</b>	<b>Stage</b>
1.	SC 371/15	The State-Chembur Police St. V/s Ravi Rajan Pandiyan	Charge
2	SC 466/16	The State- Wadala T.T. Police St. V/s Yashwant Baban Mohite @ Bapur And Another 01	Charge
3	SC 703/19	State-Bandra Police St. V/s Asif Rais Shaikh @ Khan @ Asif Langada	Appearance
4	SC 1956/19	State-Vikhroli Police St. V/s Jamaluddin Safuddin Siddhiqui And Others	Appearance
5	SC 1426/19	State- Shivaji Nagar V/s. Abdul Kamal Alimuddin Shaikh @ Ors 1	B.A. in SC

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<b>Sr. No</b>	<b>Case No.</b>	<b>Parties Name</b>	<b>Stage</b>
1.	Cri Appeal 23/16	Rajesh Shivaji Shekokar V/s State	Arguments
2	Cri Appeal 26/16	Bhagwan Ramchandra Prajapati V/s State- DCB CID	Arguments
3	Cri Appeal 278/17	Bipin Harkisandas Goradia V/s State-GB CB CID	Arguments
4.	Cri Appeal 368/17	Laija Harshit Shah V/s State	Arguments
5	ABA 1080/20	Prakash Sadhuram Chhabria V/s Bandra Police St.	Appearance
6	SC 671/15	State-DCB CID V/s Ashok Shankar Dethe	HCTB

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**Criminal Cause List Dated 30-09-2020**

**BOARD OF C.R. No. 10**

<b>Sr. No</b>	<b>Case No.</b>	<b>Parties Name</b>	<b>Stage</b>
1.	Cri Appeal 375/18	Eric Nariman Dhatigara V/s State	Arguments
2	Cri Appeal 759/19	Yusuf Karim Khan V/s Kaveri Impex Pvt. Ltd	Arguments
3	SC 459/14	State-Wadala Police St. V/s Abdul Hamid Yusuf Shaikh & Others	HCTB
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**In the Court of HHJ Shri.R.M. Sadrani,**

**Court 10, Addl. Sessions Judge**

**Criminal Cause List Dated 01-10-20**

**BOARD OF C.R. No. 10**

<b>Sr. No</b>	<b>Case No.</b>	<b>Parties Name</b>	<b>Stage</b>
1.	SC 869/15	State- D.B. Marg Police St. V/s Bhiku Kadir Shah	Arguments
2	SC 57/19	State-Mumbai Central Railway V/s Mohd. Wasim Akbar Khan	Appearance
3	SC 58/19	State- Mumbai Central Railway V/s Chandu Parasramji Meshram	Appearance

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**In the Court of HHJ Shri.R.M. Sadrani,**

**Court 10, Addl. Sessions Judge**

**Criminal Cause List Dated 03-10-20**

**BOARD OF C.R. No. 10**

<b>Sr. No</b>	<b>Case No.</b>	<b>Parties Name</b>	<b>Stage</b>
1.	Cri Appeal 24/15	Suresh J. Shah V/s Shree Sai Steel Industries India Pct. Ltd.	Arguments
2	Cri Appeal 1099/15	Ms. Gautam Enterprises V/s State	Arguments
3	Cri Rev.APP 118/16	Jagir Singh Taneja V/s State- Ms. Gautam Enterprises	Arguments
4.	Cri M.A. 1167/20	Nipa Anwar Shaikh V/s State-D.B.Marg Police St.	Hearing
5	Cri M.A. 1168/20	Juile @ Juhi Abdul Khalid Mondal V/s State- D.B. Marg	Hearing
6	SC 1107/13	State- Nagpada Police St. V/s Mohd. Iliyas Abdul Azizi Khan @ Iliyas Bachkana	R/E P.H.
7	SC 121/14	State-Nagpada V/s Aslam Amin @ Hamja Khaja Qureshi	R/E P.H.
8	SC 375/19	State-Agriapad Police St V/s Rajababu Koyle Mansuri	Appearance

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